

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


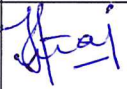
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.861/252/HDB/2018
NAME OF THE COMPANY	Srinivasa Power & Agro Pvt Ltd
NAME OF THE PETITIONER(S)	Bollineni Venkata Rama Rao
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ch Venkatesh Reddy	PCS	csvenkateshreddy@skair.com 98491242304	
Huma Taj	Advocate	huma.syed317@gmail.com 9177-390-481	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Issue notice to RoC (H). Counsel to issue notice to RoC(H) and file proof of service.

List the matter on 11.09.2018.



Member (J)

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